

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

No.(IB)-215(ND)/2017

SECTION: UNDER SECTION 9 IBC Code, 2016

IN THE MATTER OF:

M/s Gaurav Ink Pvt. Ltd.

..... ..Petitioner

Jai Shree Polyplast Pvt. Ltd.

V/s

.....Respondent

Order delivered on 23.08.2017

Coram:


R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner : Mr. Ankur Singhal, Advocate
For the Respondent : -

ORDER

At the request of Ld. Counsel for applicant in CA No. 15/C-III/ND/17, the matter is adjourned to 28.8.2017.

Post the matter on 28.8.2017

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(R.VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
23.8.2017